HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

ABSTRACT

SENIOR CIVIL JUDGES – Transfers and Postings of Senior Civil Judges – **ORDERS - ISSUED**.

ROC.NO.2334/2020-B.SPL.

NOTIFICATION NO.391-B.SPL.,

DATED:19.11.2020.

The High Court passed the following Transfer and Posting orders:

Sri K.Murali Mohan, XV Additional Chief Metropolitan Magistrate for trial of Video Privacy Cases, Hyderabad is transferred and posted as Secretary, District Legal Service Authority, City Civil Court, Hyderabad **Vice Sri D.Venkatesh**, **promoted as District Judge and transferred**.

- i) Sri K.Murali Mohan, shall handover charge of his post to the XIV Additional Chief Metropolitan Magistrate, Hyderabad and proceed to take charge of his new post and also the post of Secretary, District Legal Service Authority, Criminal Courts, Hyderabad from Sri D.Venkatesh, Secretary, District Legal Service Authority, City Civil Court, Hyderabad. After assumption of charge as Secretary, District Legal Service Authority, Criminal Courts, Hyderabad will be in full additional charge of the said post, until further orders.
- ii) The XIV Additional Chief Metropolitan Magistrate, Hyderabad will be in full additional charge of the post of XV Additional Chief Metropolitan Magistrate for trial of Video Privacy Cases, Hyderabad, until further orders.

NOTE:

The Order placed in the <u>High Court's Website http://tshc.gov.in</u> and the downloaded copy from the web site is valid for relieving and joining duty.

REGISTRAR GENERA

To

1. The officers concerned.

2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to **Hon'ble Judges** (for placing before their Lordships kind perusal).

3. The Registrar General and Other Registrars, High Court for the State of Telangana, Hyderabad.

- 4. The Secretary to Government, Law (L.A & J SC.C) Department, Government of Telangana, Hyderabad.
- 5. The Director, Telangana State Judicial Academy, Secunderabad.
- 6. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
- 7. The Metropolitan Sessions Judge, Hyderabad.
- 8. The Chief Judge, City Civil Court, Hyderabad.
- 9. The Secretary, District Legal Service Authority, Criminal Courts, Hyderabad
- 10. The XV Addl. Chief Metropolitan Magistrate, City Civil Court, Hyderabad.
- 11. The XIV Addl. Chief Metropolitan Magistrate, Hyderabad.
- 12. The Pay and Accounts Officer, Hyderabad.

13. THE SECTION OFFICERS:-

(a) B.Section, (b) Vigilance Cell, (c) Work Review Cell, (d) O.P. Cell, (e) Enquiry Cell and (f) Computer Section, High Court for the State of Telangana.